

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The following transfer and posting orders are hereby made in official exigency:

S. No.	Name & Emp. Code	From	To
1	Ms. Jatinder Kaur EC: 42478171	SJA/Reader in the Court of Sh. Rajesh Kr. Singh, District Judge (Commercial) Digital-07, South-East, Saket Courts, New Delhi	Reader in the Court of Ms. Manisha Tripathy, POLC-03, RACC, Delhi
2	Sh. Jaideep Singh Rawat EC: 22519768	Reader in the Court of Ms. Manisha Tripathy, POLC-03, RACC, Delhi	SJA in Office Pool, Administration Branch- II (HQs), THC, Delhi.
3	Sh. Rakesh Kr. Arora EC: 57104278	SJA in Hindi Section, Central, THC, Delhi	SJA/Reader in the Court of Sh. Rajesh Kr. Singh, District Judge (Commercial) Digital-07, South-East, Saket Courts, New Delhi
4	Ms. Chaman Prabha EC:17353646	Asstt. Ahlmad in the Court of Sh. Pritam Singh, Judge Family Court-01 (South), Saket Courts, New Delhi. <i>(On diverted capacity)</i>	JJA in Office Pool, Administration Branch- II (HQs), THC, Delhi.
5	Ms. Lhingneihat EC: 12226	JA in Office Pool, Admn.-II, Central, THC, Delhi	Asstt. Ahlmad in the Court of Sh. Pritam Singh, Judge Family Court-01 (South), Saket Courts, New Delhi. <i>(On diverted capacity)</i>
6	Sh. Gaurav Arora EC: 10733991	JJA in Office Pool, Admn.-II, Central, THC, Delhi	Asst. Ahlmad in the Court of Sh. Nitish Kumar Sharma, MM-03, North-East, KKD, Delhi
7	Sh. Ashutosh Kr. Mishra EC: 81319320	Ahlmad in the Court of Ms. Moksha Bains, MM (NI Act)-05, South-East, Saket Courts, New Delhi	Ahlmad in the Court of Ms. Sakshi Jaiswal, MM (NI Act)-05, Central, THC, Delhi
8	Sh. Ramesh Chander EC: 45419594	Ahlmad in the Court of Ms. Sakshi Jaiswal, MM (NI Act)-05, Central, THC, Delhi	Ahlmad in the Court of Ms. Moksha Bains, MM (NI Act)-05, South-East, Saket Courts, New Delhi
9	Sh. Vipin Kumar EC: 68681771	Ahlmad in the Court of Sh. Kumar Rahul, MM, Digital Court-01, North-West, Rohini, Delhi	Asst. Ahlmad in the Court of Sh. Mohd. Farrukh, Spl. Judge, PC Act (CBI-11) RACC, Delhi
10	Sh. Virendra Singh EC: 42063271	Asst. Ahlmad in the Court of Sh. Mohd. Farrukh, Spl. Judge, PC Act (CBI-11) RACC, Delhi	Ahlmad in the Court of Sh. Kumar Rahul, MM, Digital Court-01, North-West, Rohini, Delhi
11	Sh. Vinay Kr. Sharma EC: 83278481	JJA in Office Pool, Admn.-II, Central, THC, Delhi	Asst. Ahlmad in the Court of Sh. Chitender Singh, MM-07, Central, THC, Delhi
12	Sh. Vinod Kumar EC: 88107632	JJA in Computer Branch, East, KKD, Delhi	Asst. Ahlmad in the Court of Ms. Shruti Chaudhary, MM (Mahila Court)-01, East, KKD, Delhi
13	Sh. Ritesh Kumar EC: 72462924	Ahlmad in the Court of Ms. Savita Rao, District Judge (Commercial Court)-04, Shahdara, KKD, Delhi	Ahlmad in the Court of Ms. Akriti Mahendru, MM-04, NDD, PHC, New Delhi

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S. No.	Name & Emp. Code	From	To
14	Sh. Naresh Kr. Sharma EC: 16869249	Ahlmad in the Court of Ms. Akriti Mahendru, MM-04, NDD, PHC, New Delhi	Ahlmad in the Court of Ms. Savita Rao, District Judge (Commercial Court)-04, Shahdara, KKD, Delhi
15	Sh. Barhmanand EC:92240937 / 13602	Reader in the Court of Sh. Vaibhav Chaurasia, MM-04 (NW), Rohini Courts, Delhi.	Reader in the Court of Ms. Raj Rani, Judge Family Courts (NW), Rohini Courts, Delhi. <i>(On diverted capacity).</i>
16	Sh. Vinod Kumar EC:1530	Reader in the Court of Ms. Raj Rani, Judge Family Courts (NW), Rohini Courts, Delhi. <i>(On diverted capacity).</i>	Reader in the Court of Sh. Vaibhav Chaurasia, MM-04 (NW), Rohini Courts, Delhi.
17	Sh. Rajeev Kumar EC:12252	JA in Office Pool, Admn. Branch-II (HQs), THC, Delhi.	JA in Establishment Branch-I, Hon'ble High Court of Delhi, New Delhi. <i>(on diverted capacity for a period of one year or till further orders whichever is earlier)</i>

Note: 1. Ms. Hemlata, EC: 19255654, JJA deputed as Asst. Ahlmad in the Court of Sh. Nitish Kr. Sharma, MM-03, North-East, KKD is directed to report in Office Pool, Admn.-II, Central, THC on joining from Maternity Leave.

2. Pursuant to earlier order No. 88586-604/P&T/Admn.-II/HQs/Delhi/2022 dated 22/11/2022 order in respect of Sh. Ankur Kr., JJA be read as Asst. Ahlmad and consequent upon posting of Ms. Kiran Sharma, JA as Ahlmad in the Court of Ms. Shivli Talwar, MM-06, Central, THC vide the even order, the incumbent Ahlmad i.e. Sh. Mukesh Kr. shall thenceforth function as Asst. Ahlmad in the ibid Court itself.

3. Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

Girish Kathpalia
06:35 PM
28-11-22

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

89759-869

No. _____ P&T/Admn-II/HQs/Delhi/2022

Dated, Delhi the 28 NOV 2022

Copy forwarded for information and necessary action to:

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge of the concerned District in Delhi/N.D.
3. Ld. Officer/Officer-in-charge concerned.
4. The Personal Office of the undersigned.
5. The DDOs, Accounts Branches concerned for further necessary action as per rules.
6. The Dealing Assistants, Personal File, ACR Cell, Leave & LAYERS Seat, Central, THC, Delhi for further necessary action/updation as per rules.
7. The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
8. The officials concerned for compliance.

Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi